

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/324(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ALLEN MERCANTILES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Goutam Sardar, Adv.] For the RoC

Mr. Goutam Malik, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Affidavit of service is not filed. Let the affidavit of service be filed within one week.
3. List this matter on **07/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**